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| 1 | 2 | | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|--|---------|---------|---------|---------|---------|---------|---|
| 4. | Vocational Training Centre in Tribal Areas | | | | | 4.80 | 4.80 | |
| 5. | Educational Comple in low literacy pockets | ex | _ | 10.77 | | 11.13 | 11.13 | |
| 6. | Grant-in-aid to STDCs for MFPs | 350.00 | — | 200.00 | - | | | |
| 7. | Village Grain Bank | — | _ | 83.18 | 83.18 | _ | _ | |
| 8. | Development of Primitive Tribal Groups | 83.71 | 83.71 | 66.48 | 59.98 | 127.00 | 127.00 | |
| 9. | State Tribal Development Corporation | 50.57 | _ | | | 100.00 | 100.00 | |
| 10. | Post-Matric Scholarship to ST students | 249.08 | _ | 368.61 | | 165.02 | | |
| 11. | Girls Hostels | _ | _ | 67.72 | | _ | _ | |
| 12. | Boys Hostels | — | — | 217.19 | _ | — | _ | |
| 13. | Research & Training | 9.37 | — | 16.50 | _ | 6.00 | 6.00 | |
| | TOTAL | 5417.78 | -566.27 | 7446.31 | 2179.75 | 7129.73 | 5177.81 | |

Scheme for STs

†1371. SHRIMATI KUM KUM RAI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the schemes initiated under the Special Component Scheme to improve the living standard of the people of Schedule Tribes;

(b) the allotment made under these schemes during the last three years, State-wise;

(c) whether Government, are aware of the progress of these schemes; and

(d) if so, the details thereof, State-wise?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI FAGGAN SINGH KULASTE): (a) There is no Special component scheme for Scheduled Tribes. However, the Ministry of Tribal Affairs releases funds to the State Governments having Tribal Sub Plan under Special Central Assistance (SCA) to Tribal Sub Plan (TSP). SCA is an additive to the State Plan efforts of tribal development for filling the critical gaps in the family-based employment-cum-income-generation activities and also those activities run by the Self Help Groups (SHGs)/Communities in the Tribal Sub Plan areas, and the infrastructure incidental thereto.

(b) to (d) A statement showing State-wise details of funds released and utilized by the State Government under Special Central Assistance to Tribal Sub Plan during the last three years is enclosed (See below). This indicates the progress of expenditure.

Statement

State-wise details of funds released and utilized by State Govts. Schemes for STs

| | | | | | | (Rs. in | Lakhs) | |
|-----|------------------|---------|---------|---------|---------|---------|---------|--|
| SI. | State/U.T. | 2000-01 | | 2001-02 | | 2002-03 | | |
| No | | AR | ER | AR | ER | AR | ER | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | |
| 1. | Andhra Pradesh | 2182.94 | 2182.94 | 2732.80 | 2732.80 | 2732.80 | 2732.80 | |
| 2. | Assam | 2443.50 | 2194.25 | 3058.99 | 2499.99 | 3058.99 | 0.00 | |
| 3. | Bihar | 1711.06 | 0.00 | 556.56 | 0.00 | 556.56 | 0.00 | |
| 4. | Gujarat | 3139.98 | 3646.00 | 3930.91 | 2924.84 | 3930.91 | 3162.25 | |
| 5. | Himachal Pradesh | 514.05 | 531.61 | 643.53 | 654.52 | 643.52 | 690.50 | |
| 6. | Jammu & Kashmir | 776.38 | 605.92 | 971.94 | 914.46 | 971.94 | 0.00 | |
| 7. | Karnataka | 616.13 | 410.74 | 771.33 | 903.87 | 771.33 | 790.53 | |
| 8. | Kerala | 218.63 | 228.24 | 273.70 | 145.54 | 273.70 | 274.97 | |
| 9. | Madhya Pradesh | 6257.12 | 8789.15 | 7833.22 | 6517.11 | 6517.11 | 8793.98 | |
| 10 | Maharashtra | 2974.57 | 3983.02 | 3723.83 | 2839.79 | 3723.83 | 30.00 | |
| 11 | Manipur | 608.65 | 235.65 | 761.96 | 901.98 | 761.96 | 576.81 | |
| 12 | Orissa | 5188.40 | 4931.72 | 6495.30 | 6881.82 | 6495.30 | 6437.00 | |
| 13 | Rajasthan | 2915.24 | 3260.55 | 3649.56 | 3721.21 | 3649.21 | 2631.69 | |
| 14 | Sikkim | 86.28 | 104.10 | 108.02 | 108.02 | 108.02 | 108.01 | |
| 15 | Tamil Nadu | 258.27 | 258.27 | 323.32 | 0.00 | 323.32 | 0.00 | |
| 16 | Tripura | 831.57 | 831.57 | 1041.03 | 1028.23 | 1041.03 | 810.82 | |
| 17 | Uttar Pradesh | 41.83 | 100.00 | 32.10 | 37.17 | 32.10 | 46.61 | |

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[15 December, 2003]

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-----|---------------------------|-----------|----------|----------|----------|-----------|----------|
| 18. | West Bengal | 1759.40 | 1759.40 | 2202.57 | 2202.57 | 2202.57 | 1597.16 |
| 19. | Jharkhand Chhattisgarh | 3422.62 | 1345.37 | 5870.24 | 1259.34 | 5870.24 | 2203.59 |
| 20. | Uttaranchal | 3695.36 | 3620.73 | 4626.18 | 4754.39 | 4626.18 | 4177.85 |
| 21. | Andaman & | 58.02 | 0.00 | 92.91 | 0.00 | 92.91 | 0.00 |
| 22. | Nicobar Islands | 233.90 | 130.62 | 230.85 | 166.68 | 200.85 | 0.00 |
| 23 | Daman & Diu | 66.10 | 0.00 | 99.15 | 61.42 | 99.15 | 32.15 |
| | | | | | | | |
| | Total | 40000.003 | 39149.85 | 50030.00 | 41255.75 | 50000.003 | 35066.72 |

Abbreviations AR-Amount Released ER-Expenditure Reported

Tribal development programmes

1372. DR. NARAYAN SINGH MANAKLAO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that tribal discontentment is the basis for naxal political mobilization;

(b) if so, the welfare steps taken in the tribal pockets to counter the growing naxalism;

(c) the steps taken to ensure health, education and development of tribal people; and

(d) the mechanism available to evaluate the feedback of implementation of the tribal development programmes?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI FAGGAN SINGH KULASTE): (a) The discontentment among the tribals may be one of the reasons.

(b) and (c) In addition to schemes, implemented by the Ministry of Health, Ministry of Human Resources Development and Ministry of Rural Development, the Ministry of Tribal Affairs provides assistance to the States/Union Territories and Non-Governmental organizations for implementing the Central and Centrally sponsored Schemes to provide health, education and other developmental programmes. A list of such schemes is given in the enclosed Statement (See below). The State

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